



**CHRIST**  
(DEEMED TO BE UNIVERSITY)  
BANGALORE · INDIA

CORPORATE LAW COMMITTEE,  
SCHOOL OF LAW,  
CHRIST (DEEMED TO BE UNIVERSITY), BANGALORE

IN COLLABORATION WITH



**Nishith Desai** Associates  
LEGAL AND TAX COUNSELING WORLDWIDE

*Presents*



**1ST NATIONAL  
CONTRACT  
DRAFTING  
COMPETITION &  
WORKSHOP**

----- **BROCHURE** -----



# About the School of Law, CHRIST (Deemed to be University), Bengaluru

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School of Law, Christ University (SLCU), Bangalore, is a part of Christ (Deemed to be University), Bangalore, a premier educational institution. It is an academic fraternity dedicated to the motto, “EXCELLENCE AND SERVICE”, providing a nurturing ground for an individual’s holistic development to contribute to society in a dynamic environment effectively. SLCU has a vision to become a globally recognised centre for excellence in legal education with a mission to create and proactively generate in-depth legal knowledge in the student community. To promote interaction between students and legal professionals, seminars, guest lectures and workshops are conducted on various subjects of law at regular intervals.



# About the Corporate Law Committee

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The Corporate Law Committee at the School of Law, CHRIST (Deemed to be University), strives to create unparalleled opportunities for future legal professionals in the corporate world. Our goal is to impart a well-rounded understanding of Corporate Law and its associated areas through a variety of engaging activities.



# About

## Nishith Desai Associates (NDA)

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Nishith Desai Associates, renowned as Asia's leading law firm, specializes in facilitating global business transactions. With offices in Mumbai, Palo Alto, Bangalore, Singapore, New Delhi, Munich, and New York, the firm's visionary team offers integrated legal, regulatory, and tax counsel. Recognized for innovation, they focus on cutting-edge areas such as Blockchain, AI, IoT, and space privatization, ensuring clients navigate complexities with confidence. The trust-based, non-hierarchical culture and pioneering employer proposition, "Datum," underscore their commitment to delivering exceptional value. Multiple accolades, including four consecutive Financial Times - RSG awards, affirm their status as a global legal trailblazer.



**Nishith Desai** Associates  
LEGAL AND TAX COUNSELING WORLDWIDE



# About the Workshop

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**Harshita Srivastava**

Co-Head, M&A Practice,  
Nishith Desai Associates



**Parina Muchhala**

Member, M&A and PE,  
Nishith Desai Associates



**Anurag Shah**

Member, M&A Practice, Nishith  
Desai Associates

**The workshop will be conducted on 14th February 2024  
from 9:30 AM to 3 PM in OFFLINE MODE.**

The participants will delve into the essential elements of effective contract creation. Starting with a foundation in the fundamentals, the speakers will explore techniques for clearly defining parties' terms and structuring agreements for maximum coherence. Emphasis will be placed on the importance of plain language drafting and precision in expression to avoid ambiguity. Through practical exercises, including case studies and collaborative drafting sessions, participants will gain hands-on experience, allowing them to apply learned principles in real-world scenarios. Additionally, our speakers will conduct an engaging discussion on law firm readiness, providing insights into the day-to-day aspects of law firm functioning.



# About the Competition

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The Competition seeks to create a platform wherein participants from leading law schools across the country will come together to garner knowledge about the ever-evolving practice of law in the corporate world. This event will also be instrumental in providing networking opportunities to the participants as they interact and connect with the professionals in the field.

This Competition requires students to peruse the problem carefully, question the client's requirements, and choose suitable draft clauses. This intellectually stimulating exercise will allow individuals to think beyond their academic learning and provide a unique opportunity to showcase their skills and cognitive abilities. A well-drafted contract not only encapsulates every conceivable aspect of the agreement but also fortifies its standing as an irrefutable and unassailable arrangement.



# Submission Guidelines

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## THE COMPETITION WILL BE HELD IN ONLINE MODE

- Participants are encouraged to use modern contract drafting techniques that focus on the use of plain English and avoid the use of unnecessary legalese.
- **Formatting:** Font style – Times New Roman, font size – 12, line spacing – 1.5, justified alignment, 1-inch margin on all sides. Any Clarifications should be asked by sending an email to the [corporatelawcommittee@law.christuniversity.in](mailto:corporatelawcommittee@law.christuniversity.in)



# Registration Fee

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- a) Attend the workshop only: Rs. 500\*
- b) Participate in the competition only: Rs. 700\*
- c) Attend BOTH the workshop and the competition: Rs. 900\*

Participants attending the workshop will be provided with refreshments, kits and certificates.

# Eligibility Criteria

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This Workshop and Competition is open to students currently enrolled in 3-year LL.B or 5-year LL.B Courses in India.

\*Upon completion of registration, participants will receive an itinerary of the event via email.





# Marking Criteria

PARAMETER	MAXIMUM MARKS
Comprehensive understanding of the problem statement, responsiveness to client's needs and interests, and identification of issues.	30
Understanding of applicable law	20
Creativity	20
Plain language and cogent use of words	10
Structure and coherence between clauses of the agreement	10
Formatting	10
<b>TOTAL</b>	<b>100</b>



# Prizes

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## CASH PRIZES

Winner: Rs. 5000

Runner up: Rs. 3500

2nd Runner up: Rs. 2000

The top 3 entries will also get internship opportunities with NDA at the firm's discretion.

SLCU



# Registration Details

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The link for registration will be open till the 10th February 2024. Interested candidates can register through the link given below. The details of the online payment window can be found in the registration form itself. The amount will be used towards the workshop and/or competition depending on the participant's choice in the registration for the event.

Participants attending the workshop or participating in the workshop and competition will get a participant's kit, a certificate of participation, as well as refreshments.

The participant participating only in the competition will get a participation certificate whilst winners will be provided with a certificate of merit.

Please note that the participants will NOT be provided with any accommodation services as well as transport on their own by the Organizing Committee.

Please register for the competition through this google form:

**[REGISTRATION](#)**



# How to Participate?

Link for registration: [REGISTRATION](#)

Fee Payment Instructions:

To make the payment, please follow these steps:

1. Visit the online payment portal at <https://southindianbank.in/ChristFee/>
2. On the payment portal, from **SELECT FEE STRUCTURE -> WORKSHOPS.**

## FOR EXTERNAL PARTICIPANTS:

- a. From the **SELECT CATEGORY\*** option, choose any one of the option given here as per your requirement.
- b. You will be directed to the next page, fill in the necessary details, and finally proceed with the payment process.
- c. Please take a screenshot of the portal once the payment is made and attach the same in the registration form.

Select Category

Select Category

1st Nat. Cont. Drafting Competition-External

1st Nat.Cont.Drafting Workshop & Competition-Ext.

1st National Contract Drafting Workshop-External

**PLEASE NOTE THAT THE REGISTRATION FEE IS NON-REFUNDABLE. KINDLY ENSURE THAT YOU COMPLETE THE PAYMENT BY THE SPECIFIED DEADLINE.**



## **FOR CHRISTITES:**

a. From the SELECT CATEGORY option, choose 1st National Contract Drafting-Christite

b. You will be directed to the next page, fill the necessary details and choose the required category as shown below:

Select --  
Select --  
National Contract Drafting Competition  
Nat. Cont. Drafting Workshop and Competition  
National Contract Drafting Workshop

c. Fill in the necessary amount as per the category chosen\* and finally proceed with the payment process.

### **\*NOTICE FOR THE TEAMS HAVING TWO MEMBERS TEAM FOR THE COMPETITION (BOTH EXTERNAL & INTERNAL PARTICIPANTS):**

In case there are 2 team members who are opting for the option 'Both competition and workshop (2 participants) in the registration form, then they have to make TWO DIFFERENT TYPE OF PAYMENTS. Firstly under the head 'National contract drafting workshop and competition'. Secondly, under the heading 'National contract drafting workshop', Hence, in case of a team of 2 opting where both the team members want to attend the Workshop and Competition, they should pay an amount of INR 1400 in total. Please upload the screenshot of both receipts.

In other words, the option 'Both Competition & Workshop' will record the participation of only one participant in the workshop. Hence, the option of 'Both Competition & Workshop' should only be ticked if only one of the two participants of the competition wants to participate in the workshop as well.



# Important Dates

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EVENT	DATE
Release of the Proposition and the Registration Forms	9th January 2024
Last Date for Registration and to seek clarifications	10th February 2024
Release of clarifications	12th February 2024
Workshop (Offline)	14th February 2024
Last Date to submit the contract drafting competition entries	20th February 2024
Declaration of results	15th March 2024



# Student Convenors

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**Khushi Lunawat:**

**khushi.lunawat@law.christuniversity.in**

**Anushka Gurnani:**

**anushka.gurnani@law.christuniversity.in**

## Faculty Coordinators

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Dr. Neetha Kurian

Mr. Bhuvaneshwar Rai

Dr. Sivananda Kumar

## Management

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Fr. Thomas T.V, Director

Dr. Jayadevan S. Nair, Dean

Dr. Sapna S, HOD & Associate Dean

## Official mail ID

**corporatelawcommittee@law.christuniversity.in**

## Instagram Handle

